

**F.No.01(01)/Roster/CESTAT/2017  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 07.06.2017

**ORDER NO. 72 of 2017**

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 69/2017 for CESTAT Delhi** to the extent indicated below :-

**On 09.06.2017 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear the following part-heard matters :

E/101/2010

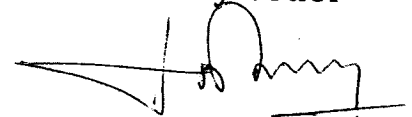
E/525, 542, 577-579, 648-657, 689,690/2011

**On 09.06.2017 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters after the specially assigned Division Bench matters are over :

E/1614/2010-SM

E/55754/2014-SM

By Order

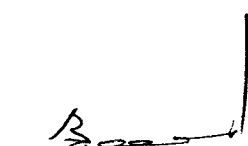


(A. Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar